

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**ORDER**

Imphal, the 11<sup>th</sup> June, 2020

No. HCM/MJS/T-1/92-Estt/ 9307 : The High Court of Manipur is pleased to allocate the additional Charge to the following Manipur Judicial Service Officers in addition to their normal duty until further orders, with immediate effect:

SL. No	Name of the Officer	Present Posting	Additional Charge
1	Smt Ngaineikim Kipgen	District & Sessions Judge, Bishnupur	Judge, Family Court, Bishnupur
2	Shri Yumkham Rother	District & Sessions Judge, Thoubal	Judge, Family Court, Thoubal
3	Smt. Binny Ngangom	Judge, Family Court , Manipur	Judge, Family Court, Imphal East

By Order etc.

*W. Tonen Meitei* 11.6.2020

(W. Tonen Meitei )

REGISTRAR (JUDL.)

HIGH COURT OF MANIPUR

Imphal, the 11<sup>th</sup> June, 2020

Endt. No. HCM/MJS/T-1/92-Estt/

Copy to:

1. The Accountant General (A&E), Manipur, Imphal.
2. The Registrar General, High Court of Manipur.
3. The Secretary (Law), Government of Manipur
4. All the District & Sessions Judges, Special Courts.
5. Member Secretary, MASLSA.
6. The Presiding Officer, MACT/Revenue Tribunal, Manipur.
7. The Registrar (Admn./PM&P), High court of Manipur
8. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur.
9. The Director, Printing & Stationery Department, Government of Manipur for publication in the Official Gazette of the Government of Manipur
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur'
11. The System Analyst, High Court of Manipur for uploading the same to the Official website.
12. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir
13. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh
14. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran
15. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh
16. The Superintendent Estt.-II, High Court of Manipur'
17. The Concerned File/Guard File/Notice Board'

REGISTRAR (JUDL.)

HIGH COURT OF MANIPUR